

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
CP No. (IB)- 69/95/JPR/2022
Under Section 95 of IBC, 2016

In the matter of:

Bank of Baroda

... Applicant/Creditor

Versus

Mr. Vinod Ladia (PG to CD-Shree Rajasthan Syntex Ltd.)

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.

For the Respondent : Yash Tandon, Adv.

ORDER

Heard Ms. Anubha Singh, Adv. appearing on behalf of the Applicant. Mr. Yash Tandon, Adv. appeared on behalf of the Guarantor / Respondent. List the matter on 28.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 01, 2024